

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:289
ANSWERED ON:26.02.2013
RAPE CRISIS CENTRES
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government had issued an advisory in 2009 to all the State Governments and Union Territories for setting up of Rape Crisis Centres (RCCs) and specialised Sexual Assault Treatment Units (SATUs);
- (b) if so, the details thereof and the number of the said RCCs and SATUs that have been set up as on date, State/UT-wise; and
- (c) the steps taken by the Union Government to set up such RCCs and SATUs in every State/UT?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIR. P. N. SINGH)

(a) to (c): Ministry of Home Affairs had issued a detailed advisory, dated 04.09.2009 to all State Government / UT Administrations wherein States / UTs have been advised to take comprehensive review of the effectiveness of the machinery for ensuring safety and security of women and control of crimes committed against them in the country.

Para xvi, xvii and xviii of the aforesaid advisory specifically states that :

5 (xvi) The specialized Sexual Assault Treatment Units could be developed in government hospitals having a large maternity section.

5 (xvii) The Health departments of the State Govts., should set up 'Rape Crisis Centres' (RCCs) and specialized 'Sexual Assault Treatment Units' (SATUs), at appropriate places.

5 (xviii) Rape Crisis Centres (RCCs) set up by the Health Deptt. could assist rape victims and provide appropriate level of coordination between the police and health department facilities for medical examination to establish forensic evidence, SAT Units and medical facilities to treat after effects of sexual assault. Hence, these RCCs could act as an interface between the victims and other agencies involved.

As per seventh schedule to constitution of India, Police, Public Order and Public Health are primarily the responsibility of the State Governments. However, Government of India is deeply concerned with the welfare of women and children and through various schemes and advisories to the State Governments / Union Territory Administrations, augments the efforts of the States /UTs. State / UT-wise data on these are not available in this regard.

The Govt. of Delhi has taken the following initiatives in this regard :

Crisis Intervention Centres: (Helping victims of rape):- Crisis Intervention Centres were launched in 9.3.2000. The Crisis Intervention Centres are now functioning in all nine Police districts of Delhi, viz. North-East Delhi, East Delhi, Central Delhi, North Delhi, North-West Delhi, South Delhi, South-West Delhi, New Delhi, West Delhi.

Rape Crisis Cell: The Rape Crisis Cell functioning in September, 2005 in Delhi. The prime responsibility of this cell is to aid and assist the rape victims and their families in order to overcome the trauma caused by the assault by providing immediate relief, emotional counseling, assistance in filing of FIR etc. and follow-up.